

**DIVISION BENCH**

**ITEM NO.117**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA (Liq.) No. 02/2024 IN CP (IB) No.355/ALD/2018**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 16<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>M/S BHAVESH TEXO FAB PVT LTD V/S SHIVALIK COTSYN PVT LTD.</b>
<b>UNDER SECTION</b>	<b>9 IBC (IN CIRP)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Vipin Kr. Kushwaha, Adv. : *For Applicant/ RP in IA (Liq.) No.02/2024*

**ORDER**

**IA (Liq.) No.02/2024**

Ld. Counsel representing the Applicant/ RP is present physically.

- 1.** This application has been filed U/s 33 of the Code for initiation of liquidation proceedings against the Corporate Debtor.
- 2.** Let the convenience proforma be filed within a period of one week and the matter be adjourned for 30<sup>th</sup> July, 2024.

**-Sd-**  
**(Ashish Verma)**  
**Member (Technical)**

**-Sd-**  
**(Praveen Gupta)**  
**Member (Judicial)**

**16<sup>th</sup> July, 2024**

*Kavya Prakash Srivastava  
(Stenographer)*